

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2202/2017

DILSHAD ALI

Appellant(s)

VERSUS

IN RE THROUGH REGISTRAR HIGH COURT OF
JUDICATURE AT ALLAHABAD & ORS.

Respondent(s)

(FOR ADMISSION and IA No.120471/2017-STAY APPLICATION and IA
No.120465/2017-EXEMPTION FROM SURRENDERING)

WITH

Cr1.A. No. 2201/2017 (II)

Date : 15-01-2018 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s) Mr. Shashindra Tripathi, Adv.
Mr. Sharad Tripathi, Adv.
Mr. Dhananjay Kumar Gupta, Adv.
Mr. Debasis Misra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Post along with Criminal Appeal No. 1236 of 2015 on
17.01.2018.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR